

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO 1339
TO BE ANSWERED ON 09.02.2022
COMPLAINTS AGAINST THE RVNL OFFICERS**

†1339. SHRI UDAY PRATAP SINGH:

SHRI RAMCHARAN BOHRA:

SHRI HANUMAN BENIWAL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has received complaints against the officers of Rail Vikas Nigam Limited(RVNL) regarding the diversion of railway funds to a private company Krishnapattanam Railway Company Limited(KRCL), incurring excess expenditure without receiving requisite payment from KRCL and other irregularities;

(b) if so, the details of outstanding amount(including interest) receivable by RVNL from KRCL and the action taken in this regard;

(c) whether RVNL has given the contract to construct subways and bridges to M/s Navayuga Engineering Company Limited where the former CMD of RVNL has been working as CEO till June 2021 even after retirement; if so, the details thereof;

(d) the rules/guidelines regarding the above mentioned issue; and

(e) whether RVNL has followed the rules at the time of giving the said contract to Navayuga Engineering Company Limited; if so, the details thereof and if not, the action taken by the Railways in this regard?

**ANSWER
MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS
& INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.1339 BY SHRI UDAY PRATAP SINGH, SHRI RAMCHARAN BOHRA AND SHRI HANUMAN BENIWAL TO BE ANSWERED IN LOK SABHA ON 09.02.2022 REGARDING COMPLAINTS AGAINST THE RVNL OFFICERS.

(a) Yes, Sir.

(b) The outstanding amount receivable by RVNL from KRCL is ₹ 842.71 Crore and the interest thereof is another ₹ 504.26 Crore as on 31.12.2021. For recovery of the above mentioned outstanding dues of RVNL, the matter is being sorted out with KRCL and Ministry of Railways.

(c) No contract to construct subways and bridges has been awarded to M/s Navayuga Engineering Company Limited. However, two works contracts of the Rishikesh- Karnaprayag New Line Project have been awarded to M/s Navayuga Engineering Company Limited by RVNL on 09.09.2019 and 12.09.2020. Details are appended.

(d)&(e) The above mentioned two contracts have been awarded through open global tenders, strictly following all the extant rules/guidelines of the Government.

APPENDIX REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO.1339 BY SHRI UDAY PRATAP SINGH, SHRI RAMCHARAN BOHRA AND SHRI HANUMAN BENIWAL TO BE ANSWERED IN LOK SABHA ON 09.02.2022 REGARDING COMPLAINTS AGAINST THE RVNL OFFICERS

Details of Contracts awarded to M/s Navayuga Engineering Company Limited by RVNL

SN	Name of work	Date of Award	Awarded Value (₹ in crore)
1	Construction of single BG Tunnel T-9 (2800m), T-10 (4140m) with parallel escape tunnel, station yard at Srinagar and Maletha, Minor Bridges and other ancillary works in between Ch: 63+460km To 73+018km under Package-5 in connection with new single Broad Guage rail link between Rishikesh and Karanprayag (125km) in the state of Uttarakhand, India.	09.09.2019	909.90
2	Construction of Tunnels, Bridges and Formation works from Chainage 33+097 TO 47+360 under Package-3 in connection with new BG Line between Rishikesh and Karanprayag (125KM) In State Of Uttarakhand, INDIA”	12.09.2020	2072.41
